



CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

Hearing by Video Conferencing

O.A. No.060/635/2019

Chandigarh, this the 13th day of September, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal,
Bangalore Bench, Bangalore)

1. Manoj Gupta son of Sh. Deep Kumar Gupta, age 51 years
2. Mohinder Batra son of Sh. Vas Dev Batra
3. Bhawna Sagar w/o Rajnish Kumar
4. Gurjot Kaur w/o Haransh Singh
5. Harjeet Anand s/o Romesh Kumar Anand
6. Kiran Bala w/o Jai Bhagwan
7. Neel Kamal w/o Amarjit Singh
8. Prakash s/o Raje Singh
9. Rajni Bala w/o Deepak Sharma
10. Rajni Malhotra w/o Rajiv Malhotra
11. Rishabh Adlakha s/o Arju Dev Adlakha
12. Sahil Budhiraja s/o Gopal Krishna Budhiraja
13. Sonia Puri w/o Ritesh Puri
14. Gurmeet Singh s/o Joginder Singh
15. Davinder Kumar s/o Om Parkash
16. Tajinder Pal s/o Subhash Chander
17. Ajay Kumar Goyal s/o Badri Prakash
18. Parveen Bala d/o Satya Pal Kwalia
19. Pyare Lal s/o Govind Ram
20. Ram Swarup s/o Punna Ram
21. Ramesh Chander s/o Amar Singh
22. Renu Bhandari w/o Jitender Bhandari
23. Rimpy Single w/o Ranjeet Singla
24. Sangeeta Khullar w/o Prashant Khullar



25. Seema Arora w/o Satya Pal Arora
26. Kuldeep Kaur w/o Narender Singh
27. Virender Kumar s/o Puran Chand
(The applicants No. 1 to 27 are working as Senior Social Security Assistant in the office of Regional Provident Fund Commissioner, Sector 17, Chandigarh-160017)
28. Rajesh Kumar Singh s/o Krishna Deo Singh
29. Shashi Bhushan Kumar s/o Narindra Kumakr Roy
30. Devinder Kumar s/o Jit Raj
31. Binod Kumar s/o Mathura Parsad
32. Aman Sharma s/o Parmod Kumar
33. Akhilesh Kumar s/o Anand Kishore
34. Guddu Jha s/o Vishnu Kant Jha
35. Rosy d/o Mohinder Ram
(The applicants No. 28 to 35 are working as Senior Social Security Assistant in the office of Regional Provident Fund Commissioner, Jalandhar-144001)
36. Madan Kumar Singh s/o Sita Ram Jain
37. Vinay Jain s/o Mangal Sain Jain
38. Tek Chand s/o Sultan Singh
(The applicants No. 36 to 38 are working as Senior Social Security Assistant in the office of Regional Prvident Fund Commissioner, Bathnda-151103)

...Applicants

(BY ADVOCATE: Sh. D.R. Sharma)

VERSUS

1. The Central Provident Fund Commissioner, Employees Provident Fund Organization (Ministry of Labour and Employment, Government of India, Bhavishya Nidhi Bhawan, 14 Bhikaji Cama Place, New Delhi-110066).
2. Regional Fund Commissioner-I (Exam), Employees Provident Fund Organization (Ministry of Labour and Employment, Government of India, Bhavishya Nidhi Bhawan, 14 Bhikaji Cama Place, New Delhi-110066).

...Respondents

(BY ADVOCATE: Sh. Aseem Rai)



O R D E R(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

1. At the very outset, Sh. Aseem Rai, learned counsel for the respondents stated that the controversy involved herein has already been set at rest by a judgement/order dated 09.08.2021 rendered by the Hon'ble High Court of Karnataka in Writ Petition No. 51266/2019 and, therefore, the Original Application is liable to be dismissed.
2. The fact as stated by Sh. Aseem Rai, has not been disputed by Sh. D.R. Sharma, learned counsel for the applicants.
3. Accordingly, the Original Application is hereby dismissed.

(RAKESH KUMAR GUPTA)
Member (A)

(SURESH KUMAR MONGA)
Member (J)

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